

DIVISION BENCH  
COURT - II

**O-224**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/50(KB)2022

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> MAY 2024**

IN THE MATTER OF	FAIRDEAL BUSINESS ORGANS PVT LTD VS RAJ FINOXIDES PVT LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

**Appearance (via video conferencing/physically)**

Mr. Kuldip Mallik, Adv. ] For the Petitioner.  
Ms. Labanyasree Sinha, Adv. ]

Mr. Sourav Sengupta, Adv. ] For Respondent No. 1 to 8  
Mr. Aman Baid, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today
2. List the matter on **24.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**